

DIVISION BENCH  
COURT - I

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/3(KB)2017  
IA(I.B.C)/572(KB)2018, IA(I.B.C)/660(KB)2018,  
IA(I.B.C)/228(KB)2022, RA (IBC)/1(KB)2022,  
IA(I.B.C)/1038(KB)2021, IA(I.B.C)/360(KB)2018,  
IA(I.B.C)/1168(KB)2020, IA(I.B.C)/4(KB)2022,  
IA(I.B.C)/1043(KB)2021, IA(I.B.C)/424(KB)2020,  
IA(I.B.C)/930(KB)2020, IA(I.B.C)/1467(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> NOVEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	NICCO CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearances (via video conferencing/physical)**

Mr. Joy Saha, Sr. Adv. : For Liquidator  
Ms. Barsha Dikshit, PCS  
  
Mr. Pratik Shanu, Adv. : in IA 360/KB/2018  
Mr. Indrajeet Banerjee, Adv.  
  
Mr. Abhrajit Mitra, Adv. : in IA 660/KB/2018  
  
Mr. Shounak Mitra, Adv. : in IA572/KB/2022  
  
Mr. Soumabho Ghose, Adv. : In IA 360/KB/2018  
  
Mr. Sailendra Kumar Tiwari, Adv. : For Income Tax Authority

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.
2. IA(I.B.C)/572(KB)2018, IA(I.B.C)/660(KB)2018 and IA(I.B.C)/360(KB)2018
  - i. Post these IAs for consideration on **04/01/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**